## CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA (CIRCUIT BENCH AT PORT BLAIR)

## **ORDER SHEET**

M.A. No. 351/394/2019 (CPC. No. 351/9/2014) (O.A. No. 351/77/2011)

Applicant(S)

Home Affairs

Respondent(S)

B Ishwar Lal

Advocate for the Applicant(s)

Advocate for the Respondent(s)

Mr. V D S Balan

Notes of the Registry	Orders of the Tribunal	
	06.06.2019 (CB at Port Blair)(DB):	
	Heard Mr. V D S Balan, learne	d
	counsel for the petitioners.	ĺ
	M.A. stands disposed of with the	Э
	direction to the petitioners/responden	ıt
	authorities to complete the direction of this	s :
	Tribunal dated 21.12.2018 passed in CPC	ן כ
:	No. 351/00009/2014 within a period of three	э
	months, as prayed for in the M.A.	
		.   
	(N. Neihsial) (Bidisha Banerjee Member(A) Member(J)	)
	PB	